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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.24/BB/17	-	For Chairman report accept- ance	230/ 232	DTDC E-Commerce Logistics Ltd. & Another

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	V.J. Achalanand [9880187470]	Adv for Applicants	

The matter is listed today for acceptance of Chairman's report. We have seen the Chairman's report in respect of the meeting of the unsecured creditors of the transferee company. We have seen the Chairman's report on the secured creditors of Transferee Company. We have seen the Chairman's report of the equity shareholders of Transferee Company. We have seen the Chairman's report of equity shareholders of Transferor Company. We have seen the Chairman's report of the secured and unsecured creditors of Transferor Company.

There are six reports of the Chairman appointed for holding meeting for Transferor and Transferee companies, shareholders, secured and unsecured creditors.

We accept the Chairman's report.

  
MEMBER (J)

  
MEMBER (T)